

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. 10/S.O./2015

Date 20.08.15

Hon'ble the Chief Justice has been pleased to prescribe following uniform nomenclature/ case type for the cases filed at the Rajasthan High Court, Jodhpur/Bench Jaipur w.e.f. September 1st, 2015 :-

Sr. No	DETAILS OF CASE TYPE	Nomenclature
1	CRIMINAL APPEAL	CRLA
2	CRIMINAL CONTEMPT	CRLCP
3	CRL DEATH REFERENCE	CRLDR
4	CRML LEAVE TO APPEAL	CRLLA
5	CRIMINAL MISC. APPLI	CRLMA
6	CRIMINAL MISC. BAIL	CRLMB
7	CRIMINAL BAIL CANCELLATION	CRLBC
8	CRIMINAL MISC(PET.)	CRLMP
9	CRIMINAL REVISION	CRLR
10	CRL. REF.	CRLRF
11	CRL.MISC.TRNFR.PET.	CRLTP
12	CRIMINAL WRIT	CRLW
13	CIV. CONTEMPT PET.	CCP
14	WRIT CONTEMPT PET.	WCP
15	CIVIL FIRST APPEAL	CFA
16	CIVIL MISC. APPEAL	CMA
17	CIVIL MISC. APPL.	CMAP
18	COMPANY APPEAL	COA
19	COMPANY APPLICATION	COAP

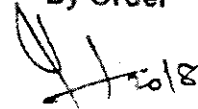
20	COMPANY PETITION	COP
21	CIVIL PAUPER APPLI.	CPA
22	CIVIL REVISION	CR
23	CIVIL REFERENCE	CREF
24	CIVIL REVIEW	CRW
25	CIVIL SECOND APPEAL	CSA
26	CIVIL TRANSFER APPL.	CTA
27	EXCISE ACT REF.	EAR
28	ESTATE DUTY REF.	EDR
29	Ex.&GOLD Ctrl RefAPP	EGCAP
30	Ex.&GOLD Ctrl Ref.	EGCR
31	ELECTION PETITION	EP
32	ELECTION APPLICATION	EA
33	CENTRAL/EXCISE APPEAL	EXCIA
34	EX. FIRST APPEAL	EXFA
35	EX. SECOND APPEAL	EXSA
36	GIFT TAX APPL.	GTAP
37	GIFT TAX REF.	GTR
38	INCOME TAX APPEAL	ITA
39	INCOME TAX REF.	ITR
40	INCOME TAX APPL	ITAP
41	SPECIAL APPEAL CIVIL	SAC
42	SC LEAVE TO APPEAL	SCLA
43	SALES TAX REVISION/REF.	STR
44	TESTAMENTARY CASE	TESTC
45	TRANSFER APPLICATION	TRAP
46	WEALTH TAX APPEAL	WTA
47	WEALTH TAX CASES	WTC

48	WEALTH TAX REF. APPL	WTAP
49	WEALTH TAX REF.	WTR
50	ARBITRATION APPLICATION	ARBAP
51	CIVIL WRITS	CW
52	HABIOUS CARPOUS	HC
53	SP L. APPL. WRIT	SAW
54	WRIT MIS.APPELICATION	WMAP
55	WRIT RESTORATION APP	WRES
56	WRIT REVIEW	WRW
57	CIVIL RESTORATON APL	CRES
58	APPLICATION CRIMINAL	APPLR
59	APPLICATION CIVIL	APPLC
60	APPLICATION WRIT	APPLW
61	CIVIL MIS CASE CRML	CMCR
62	CIVIL MIS CASE CIVIL	CMCC
63	CIVIL MIS CASE WRIT	CMCW
64	CRL. CONTEMPT REF.	CRLCR
65	CRIMINAL ORIGINAL	CRLO
66	CRML.REVIEW	CRLRW
67	CRL STAY APPLICATION	CRLSA
68	CRIMINAL STAY	RSTAY
69	CIVIL STAY	CSTAY
70	WRIT STAY	CMS
71	SUSP OF SENTENCE (Appeal)	SOSA
72	SUSP OF SENTENCE (Revision)	SOSR
73	SUSP OF SENTENCE (Petition)	SOSP
74	COMPANY EXE. PET.	COEXP
75	COMPANY SUIT	COS

N

76	C RECRIMINATION PET.	CREP
77	CUSTOM APPEAL	CUSTA
78	ESTATE DUTY REF.	EDR
79	ELEC. RECRIMATION PET	ERP
80	GIFT TAX APPEAL	GTA
81	MATRIMONIAL REF.	MATR
82	OTHER ORIGINAL APPL	OOA
83	OTHER ORIGINAL SUIT	OOS
84	SALES TAX APPLITION	STAP
85	CROSS OBJECTION CIVIL	XOBJC
86	CROSS OBJECTION WRIT	XOBJW
87	CAVEAT WRIT	CAVTW
88	CAVEAT CIVIL	CAVTC
89	OTHER TAX REF. CIVIL	OTRC
90	CIVIL MISC. EXCISE APPEAL	CMEA
91	CIVIL LEAVE TO APPEAL	CLA

By Order



Registrar General

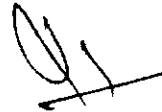
No. : GEN/XV/72/2015/ 4468

Date : 20/3/15

Copy forwarded to the following for information and necessary action :-

1. Registrar General, Rajasthan High Court.
2. Registrar (Admn.), Rajasthan High Court, Jodhpur/Bench, Jaipur.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
4. Registrar (Classification), Rajasthan High Court, Jodhpur/Bench Jaipur with the direction to arrange for the same.

5. All Registrars, Rajasthan High Court, Jodhpur/Bench Jaipur/
Registrar, Rajasthan High Court, HQR Delhi, Room No. 410,
Rajasthan House, Prithvi Raj Road, New Delhi - 110011.
6. O.S.D.(F&I)Rajasthan High Court, Jodhpur.
7. Registrar-cum-C.P.C. Rajasthan High Court, Bench Jaipur.
8. Deputy Registrars (Judicial), Rajasthan High Court, Jodhpur/
Bench Jaipur with the direction to instruct all the Judicial
Staff to strictly comply with the above directions.
9. All the Deputy Registrars, Rajasthan High Court, Jodhpur/
Bench Jaipur.
10. All Assistant Registrars/Court officers/Sr.Librarrians, Rajasthan
High Court, Jodhpur/Bench Jaipur.
11. P.S. to All the Hon'ble _____.
12. All the A.O.J's/All the A.A.O's, Rajasthan High Court,
Jodhpur/Bench Jaipur.
13. DIO Computer Cell, Rajasthan High Court, Jodhpur/Bench,
Jaipur



REGISTRAR GENERAL